(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1249/16/14]

- I. Reports and Accounts (2013-14) of MFL, Chennai; RCF, Mumbai; PDIL, Noida; FCIL, New Delhi; HFCL, New Delhi; FACT, Kochi; FAGMILS, Jodhpur and BVFCL, Dibrugarh and related papers
- II. Report and Accounts (2013-14) of IPFT, Gurgaon and related papers

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री राव साहेब दादाराव दानवे) : महोदय, मैं श्री हंसराज गंगाराम अहीर की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- I. A copy each (in English and Hindi) of the following papers, under sub-section
 (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Forty-eighth Annual Report and Accounts of the Madras Fertilizers Limited (MFL), Chennai, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1658/16/14]

- (ii) (a) Fortieth Annual Report and Accounts of the National Fertilizers Limited (NFL), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1657/16/14]

- (iii) (a) Thirty-sixth Annual Report and Accounts of the Rashtriya Chemical and Fertilizers Limited (RCF), Mumbai, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (iv) (a) Thirty-sixth Annual Report and Accounts of the Projects and Development India Limited (PDIL), NOIDA, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1662/16/14]

- (v) (a) Fifty-eighth Annual Report and Accounts of the Fertilizer Corporation of India Limited (FCIL), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1654/16/14]

- (vi) (a) Thirty-sixth Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited (HFCL), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1660/16/14]

- (vii) (a) Seventieth Annual Report and Accounts of the Fertilisers and Chemicals Travancore Limited (FACT), Udyoga Mandal, Kochi, Kerala, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1665/16/14]

- (viii) (a) Eleventh Annual Report and Accounts of the FCI Aravali Gypsum and Minerals India Limited (FAGMILs), Jodhpur, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1661/16/14]

 (ix) (a) Twelfth Annual Report and Accounts of the Brahmaputra Valley Fertilizer Corporation Limited (BVFCL), Dibrugarh, Assam for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

Statement by Government accepting the above Report. (b)

[Placed in Library. See No. L.T. 1662/16/14]

- A copy each (in English and Hindi) of the following papers:-II.
 - Twenty-third Annual Report and Accounts of the Institute of Pesticide (a) Formulation Technology (IPFT), Gurgaon, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the, above Institute.

[Placed in Library. See No. L.T. 1666/16/14]

Notifications of Ministry of Railways

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I lay on the Table:-

A copy (in English and Hindi) of the Ministry of Railways Notification No. (i) G.S.R. 726 (E), dated the 15th October, 2014, amending Notification No. G.S.R. 376 (E), dated the 4th June, 2014 to substitute certain entries in the original Notification, under sub-section (3) of Section 36 of the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013.

[Placed in Library. See No. L.T. 1595/16/14]

(ii) A copy (in Hindi) of the Ministry of Railways Notification No. G.S.R. 2985 (E), dated the 27th November, 2014, publishing corrigendum to the Hindi version of Notification No. G.S.R. 726 (E), dated the 15th October, 2014, under sub-section (3) of Section 36 of the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013.

[Placed in Library. See No. L.T. 1595/16/14]

- I. Notifications of the Ministry of Agriculture
- Reports and Accounts (2013-14) of SFCI, New Delhi; NSC Limited, New II. Delhi; GSSC Limited, Gandhinagar and Goa Meat Complex Limited, Panjim
- III. Report of Accounts 2013-14) of FISHCOPFED, New Delhi and related papers

कृषि मंत्रालय में राज्य मंत्री (डा. संजीव कृमार बालियान) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हं:-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Co-operation), under sub-section (3) of Section 36 of the Insecticides Act, 1968:-